

**IN THE INCOME TAX APPELLATE TRIBUNAL,
GUWAHATI BENCH : GUWAHATI
[Virtual Court Hearing]**

**Before Shri P.M. Jagtap, Vice-President (KZ)
and Shri A.T. Varkey, Judicial Member**

**I.T.A. No. 191/GAU/2019
Assessment Year: 2011-2012**

***Kitply Industries Limited,.....Appellant
White House, 4th Floor, A Block,
119, Park Street, Kolkata-700016
[PAN: AAACK8228P]***

-Vs.-

***Assistant Commissioner of Income Tax,.....Respondent
Circle-Tinsukia,
Aayakar Bhawan, Bordoloi Nagar,
Tinsukia-786125, Assam***

Appearances by:

N o n e, for the Appellant

Shri Subhrajyoti Bhattacharyya, Additional CIT, for the Respondent

Date of concluding the hearing : April 23, 2021

Date of pronouncing the order : April 23, 2021

O R D E R

Per Shri P.M. Jagtap, Vice-President (KZ):-

This appeal filed by the assessee is directed against the order ld. Commissioner of Income Tax (Appeals), Dibrugarh dated 13.03.2019.

2. In this case, the Director of the assessee-company has moved an application dated 23.03.2021 seeking withdrawal of this appeal on the ground that he has decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and Form No. 2 and the Designated Authority has issued the certificate in Form No. 3 as per

Section 5(1) of the Scheme accepting the assessee's declaration under the same Scheme.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the Director of the assessee-Company is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on April 23, 2021.

**Sd/-
(A.T. Varkey)
Judicial Member**

**Sd/-
(P.M. Jagtap)
Vice-President (KZ)**

Kolkata, the 23rd day of April, 2021

Copies to : (1) ***Kitply Industries Limited,
White House, 4th Floor, A Block,
119, Park Street, Kolkata-700016***

(2) ***Assistant Commissioner of Income Tax,
Circle-Tinsukia,
Aayakar Bhawan, Bordoloi Nagar,
Tinsukia-786125, Assam***

(3) *Commissioner of Income Tax (Appeals), Dibrugarh,*
(4) *Commissioner of Income Tax- ,*
(5) *The Departmental Representative*
(6) *Guard File*

By order

*Sr. P.S. DDO, ITAT, Guwahati,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.